

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 126/09/2019 O.A./260/502/2016

M.A./260/41/2017

M.A./260/265/2018G MOHANTY

-V/S-

M/O RAILWAYS ITEM NO:78 FOR APPLICANTS(S) Adv. : Mr. A. K. Behera on behalf of Mr. B. Dash

FOR RESPONDENTS(S) Adv.: Mr. M.K. Das

Notes of The Registry	Order of The Tribunal
	<p>Mr. A. K. Behera, Ld. Counsel appears on behalf of Mr. B. Dash, Ld. Counsel for the applicant and submitted that since the applicant has got promotion, therefore he does not want to press the OA. Accordingly, the OA is disposed of being not pressed.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>